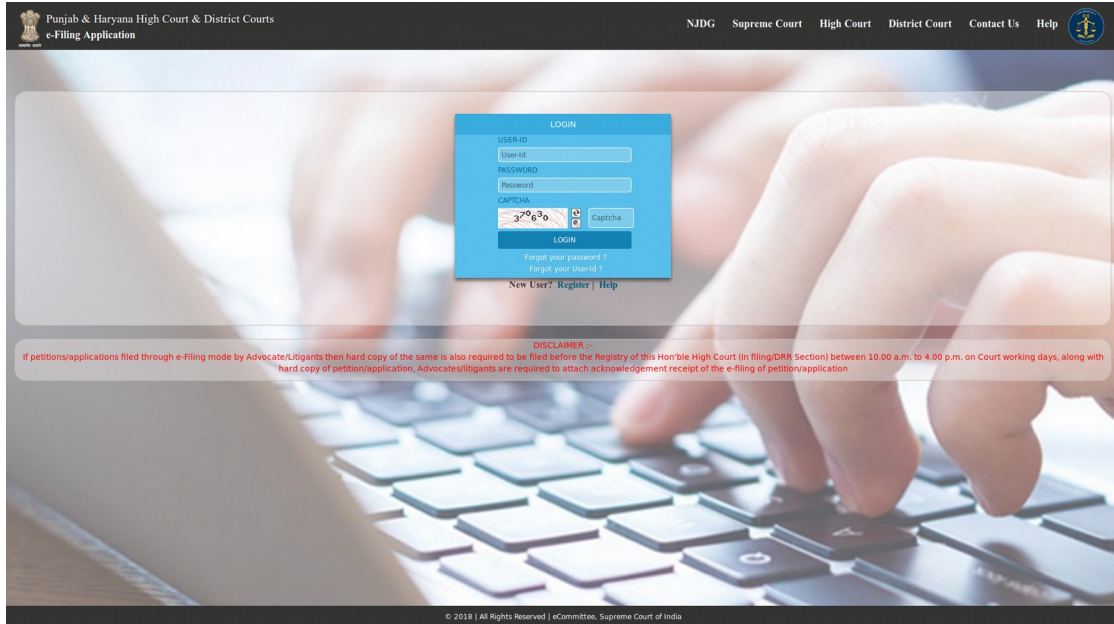


## Link for E- Filling :-

<https://efiling-phc.ecourts.gov.in/login>



The screenshot displays the login interface of the e-filing application. At the top, the header includes the text "Punjab & Haryana High Court & District Courts" and "e-Filing Application" on the left, and navigation links "NJDG", "Supreme Court", "High Court", "District Court", "Contact Us", and "Help" on the right. The main content area features a blue login form with the following fields: "USER-ID", "PASSWORD", and "CAPTCHA". Below the form are links for "Forgot your password?", "Forgot your Userid?", and "New User? Register | Help". A red disclaimer banner is positioned below the form, stating: "DISCLAIMER :- If petitions/applications filed through e-filing made by Advocate/Litigants then hard copy of the same is also required to be filed before the Registry of this Hon'ble High Court (in filing/DRR Section) between 10.00 a.m. to 4.00 p.m. on Court working days, along with hard copy of petition/application, Advocates/Litigants are required to attach acknowledgement receipt of the e-filing of petition/application". The footer at the bottom reads "© 2018 | All Rights Reserved | eCommittee, Supreme Court of India".